

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

115. IA/2498/2024 C.P. (IB)/2925(MB)2018

**IN THE MATTER OF**

JSK CORPORATION PVT LTD

... Petitioner

Vs

ENESTEE ENGINEERING LTD

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 21.05.2024**

CORAM:

SHRI K. R. SAJI KUMAR  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

---

**ORDER**

**IA/2498/2024**- This is an application filed for placing on record 15<sup>th</sup> Quarterly Progress Report dated 10.04.2024. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
K. R. SAJI KUMAR  
Member(Judicial)

/Ziyaul/

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

229. IA/772/2020 IA/1221/2020 IA/2282/2021 C.P. (IB)/2925(MB)2018

**IN THE MATTER OF**

JSK CORPORATION PVT LTD

... Petitioner

Vs

ENESTEE ENGINEERING LTD

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 21.05.2024**

CORAM:

SHRI K. R. SAJI KUMAR  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

---

**ORDER**

Adjourned to **21.06.2024** for further consideration.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
K. R. SAJI KUMAR  
Member(Judicial)

/Ziyaul/